

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:6053
ANSWERED ON:14.05.2012
FINANCIAL ASSISTANCE TO SAFAI KARAMCHARIS
Mishra Shri Govind Prasad;Mohan Shri P. C.

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the National Safai Karamchari Finance and Development Corporation (NSKFDC) is providing financial assistance to the Safai Karamcharis and their dependents on concessional rates;
- (b) if so, the number of people benefited and the names of agencies through which such assistances routed during the last three years, State-wise;
- (c) whether assistance is being provided on high interest rates;
- (d) if so, the details thereof;
- (e) whether any study has been conducted to assess the socio-economic upliftment of safai karamcharis in the light of various welfare schemes under implementation; and
- (f) if so, the details thereof alongwith the steps being taken by the Government to assist more people through such assistance?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a): Yes, Madam.

(b): NSKFDC assists the beneficiaries through the State Channelizing Agencies (SCAs), designated by the State Governments or Union Territory Administrations. The number of people benefited and the names of SCAs through whom such assistance was routed during last three years (2009-10 to 2011-12) is at Annexure.

(c) & (d) : The beneficiaries are provided loans through SCAs at concessional rates of interest ranging between 4-6%.

(e) & (f) : In 2009-10 Government funded a study on 'Impact Assessment of Economic Development Schemes of NSKFDC' through Centre for Research, Planning & Action (CERPA), Delhi in the States of Himachal Pradesh, Maharashtra, Rajasthan & Uttar Pradesh.

In 2010-11, NSKFDC funded the Evaluation Study of the schemes & programmes including Skill Development Training programmes in the States of Punjab and Orissa through CERPA and in the State of Bihar through Haryana Delhi Industrial Consultant Ltd. (HARDICON Ltd.), Delhi.

In order to assist more people through NSKFDC, the authorized share capital of NSKFDC has been enhanced in January, 2012, from Rs.300 crore to Rs.600 crore by the Government.